

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2165**  
ANSWERED ON 20/12/2022

**FUNDS TO SVEP**

2165. DR. KALANIDHI VEERASWAMY:  
SHRI KRIPANATH MALLAH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds sanctioned, allocated and utilized under Start-up Village Entrepreneurship Programme during the last three years and the current year, State and district-wise particularly in Tamil Nadu and Assam;
- (b) the details of the number of rural poor assisted to set-up enterprises at the village level in non-agricultural sectors under this programme and the details of its response so far State and districtwise particularly in Tamil Nadu and Assam;
- (c) whether the Government has set any target for rural poor women under this programme; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

a) The details of the funds sanctioned, released and utilized under Start-up Village Entrepreneurship Programme (SVEP) during the last three years and the current year, State wise, District-wise including in Tamil Nadu and Assam are given at **Annexure –I**.

(b) to (d) SVEP is a demand based sub scheme of Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) and there is no specific allocation for any State/UT. States/UTs submit their supplementary Annual Action Plan (AAP) for approval of SVEP Blocks. These AAPs are evaluated as per the scheme guidelines and presented to Empowered Committee (EC) for consideration. The details of the number of rural poor (from SHG ecosystem) assisted to set-up enterprises and target set for rural poor (from SHG ecosystem) in SVEP blocks is given at **Annexure-II**.

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Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2165 to be answered on 20.12.2022 regarding "Funds to SVEP"

Funds sanctioned, released and utilized under SVEP during the last three years and current year  
(Rs. in lakh)

No	State	No. of Districts	SVEP Blocks	Funds sanctioned	Central share	Central Share released				Utilisation*			
						2019-20	2020-21	2021-22	2022-23 (till 30th November 2022)	2019-20	2020-21	2021-22	2022-23 (till 30th November 2022)
1	Andhra Pradesh	5	8	4,535.30	2,721.18	275.72	261.32	0	0.00	1,196.82	875.96	0.00	0.00
2	Arunachal Pradesh	2	1	493.92	444.53	0.00	27	66.76	0.00	0	0	26.00	1.34
3	Assam	8	8	1,571.57	1,414.41	238.85	639.71	135	0.00	0	262.21	478.72	132.80
4	Bihar	13	22	6,704.21	4,022.53	397.93	0	180	0.00	396.04	210.26	719.88	274.25
5	Chattisgarh	8	9	4,851.17	2,910.70	245.66	36	55.53	0.00	201.95	365.59	288.00	268.40
6	Goa	2	1	596.73	358.04	0.00	18	0	46.47	0	0	10.00	16.00
7	Gujarat	3	3	1,617.20	970.32	0	0	0	0.00	380.00	0	0.00	0.00
8	Haryana	6	6	2,967.90	1,780.74	691.12	115.21	148.9	0.00	195.52	806.5	0.00	8.45
9	Himachal Pradesh	1	1	558.06	502.25	0.00	27	0	0.00	0	0	0.00	0.00
10	Jammu & Kashmir (UT)	9	8	2,167.09	1,950.38	0	130	197.76	0.00	165.00	7.46	110.21	0.36
11	Jharkhand	9	16	7,056.03	4,233.62	491.4	859.59	107.44	0.00	612.73	609.54	1289.44	328.01
12	Karnataka	4	4	1,316.73	790.04	0	18	188.51	26.64	0	0	30.00	269.67
13	Kerala	14	25	8,626.29	5,175.77	136.2	791.65	194.4	0.00	1,027.18	943.2	449.92	801.42
14	Madhya Pradesh	13	14	7,350.52	4,410.31	569.06	675.51	130.45	0.00	1,166.82	1200	524.46	261.83
15	Maharashtra	5	8	4,195.00	2,517.00	0	252.36	0	0.00	124.21	52.92	0.00	172.00
16	Manipur	2	2	1,076.78	969.1	93.46	120.46	27	0.00	10.00	96.07	132.63	16.21
17	Meghalaya	1	1	444.34	399.91	0	0	0	0.00	8.69	8.4	6.83	2.28
18	Mizoram	4	4	900.03	810.03	135.01	0	54	0.00	16.70	48.03	168.75	5.01
19	Nagaland	3	4	1,968.09	1,771.28	200.23	54	87.05	0.00	13.47	239.75	16.69	100.43
20	Odisha	12	12	6,425.57	3,855.35	1,031.92	71.67	53.9	0.00	612.73	1139.15	141.58	48.70
21	Punjab	3	3	1,535.04	921.02	0	97.56	0	59.01	271.20	49.24	76.94	5.08
22	Rajasthan	7	7	3,892.50	2,335.50	128.55	500.76	71.63	92.12	378.00	392.71	324.75	105.96
23	Sikkim	1	1	463.67	417.39	0	27	71.63	0.00	0	0	29.99	3.73
24	Tamil Nadu	4	4	2,178.40	1,307.04	305.52	158.21	44.36	0.00	156.54	0	48.01	14.48
25	Telangana	19	20	5,768.12	3,460.87	437.97	98.87	415.38	0.00	234.00	420.39	220.62	666.78
26	Tripura	3	3	564.21	507.79	0	27	125.62	0.00	0	0	26.00	52.00
27	Uttar Pradesh	18	19	9,705.19	5,823.11	622.51	142.62	444.6	0.00	946.94	920.77	96.94	117.87
28	Uttarakhand	4	4	1,988.06	1,789.26	153.25	414.5	54	43.14	47.64	242.59	180.00	78.60
29	West Bengal	16	16	8,389.13	5,033.48	208.5	36	236.88	0.00	1,223.03	0	246.78	246.78
	<b>Total</b>	<b>199</b>	<b>234</b>	<b>99,906.85</b>	<b>63,602.95</b>	<b>6,362.86</b>	<b>5,600.00</b>	<b>3,090.80</b>	<b>267.38</b>	<b>9,385.21</b>	<b>8890.74</b>	<b>5,643.14</b>	<b>3,998.44</b>

**Remark:** SVEP is a demand driven programme, hence allocations are not being made.

\* Utilization also includes State share & any unspent balances of the previous year

Annexure-II referred to in reply to part (b) to (d) of Lok Sabha Unstarred Question No. 2165 to be answered on 20.12.2022 regarding “Funds to SVEP”

**The details of the number of rural poor (from SHG ecosystem) assisted to set-up enterprises and target set for rural poor (from SHG ecosystem) in SVEP blocks**

No.	State	No. of Districts	SVEP DPR approved Blocks	Total targets as per DPR	Target (till 30 <sup>th</sup> November, 2022)	Total Enterprises supported (till November, 2022)
1	Andhra Pradesh	5	8	16,249	16,249	17,493
2	Arunachal Pradesh	2	1	1,400	280	0
3	Assam	8	8	3,624	3,624	3,171
4	Bihar	13	22	21,481	21,481	22,418
5	Chhattisgarh	9	15	14,781	11,637	14,824
6	Goa	2	1	2,390	358	0
7	Gujarat	3	3	5,506	5,506	5,918
8	Haryana	6	6	7,871	7,871	8,850
9	Himachal Pradesh	1	1	2,018	404	0
10	Jammu & Kashmir (UT)	9	8	6,290	2,862	2,262
11	Jharkhand	9	16	17,801	17,018	18,178
12	Karnataka	6	8	4,571	914	0
13	Kerala	14	33	27,534	26,234	27,005
14	Madhya Pradesh	13	14	23,806	20,010	21,599
15	Maharashtra	5	8	14,396	9,394	4,506
16	Manipur	2	2	3,369	1,709	1,145
17	Meghalaya	1	1	924	924	821
18	Mizoram	4	4	1,380	1,122	957
19	Nagaland	3	4	5,531	4,306	4,025
20	Odisha	12	12	21,031	14,492	12,910
21	Punjab	3	3	4,717	2,054	1,971
22	Rajasthan	9	13	12,257	9,217	8,523
23	Sikkim	1	1	1,110	200	26
24	Tamil Nadu	4	4	7,552	4,010	3,960
25	Telangana	19	20	19,110	11,956	10,788
26	Tripura	3	3	1,500	200	0
27	Uttar Pradesh	18	19	29,714	23,370	17,105
28	Uttarakhand	4	4	5,146	2,338	1,788
29	West Bengal	16	16	27,098	13,540	10,829
	<b>Grand Total</b>	<b>204</b>	<b>258</b>	<b>3,10,157</b>	<b>2,33,279</b>	<b>2,21,072</b>